

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 9th May, 2024

No. HC.V-47/2014 (Pt.-I)/ 371 /Estt. ### Hon'ble the Chief Justice, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to transfer and post **Shri Rabindra Nath Barman**, Deputy Registrar of the Itanagar Permanent Bench of the Gauhati High Court as Deputy Registrar in the Principal Seat of the Gauhati High Court with immediate effect against the vacancy created due to retirement of Shri Uttam Chandra Boro, Deputy Registrar w.e.f. 29-02-2024.

Shri Rabindra Nath Barman's inter-se seniority shall be fixed later on and shall be subject to the outcome/further order(s), if any, made by the Hon'ble Gauhati High Court in WP(C) No. 3665/2023 and I.A. No. 2305/2023.

Shri Rabindra Nath Barman is directed to join his duty in the Principal Seat of the Gauhati High Court within 15 (fifteen) days from date of receipt of this Notification. Accordingly, he shall submit his joining report to the Establishment Section of this Registry.

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Dated 09-05-2024

Memo No.HC.V-47/2014 (Pt.-I)/ 371^A /Estt.
Copy for information and necessary action to:

1. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Itanagar. He is requested to release Shri Rabindra Nath Barman, Deputy Registrar, immediately from the Registry of the Itanagar Permanent Bench, along with an intimation to this Registry, so as to enable him to join the Registry of Principal Seat.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Director, Directorate of Printing & Stationary, Bamunimaidam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam and send one copy to this Registry through email.
7. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
8. The Deputy Registrar....., Gauhati High Court, Guwahati.
9. The Assistant Registrar....., Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. The Administrative Officer (Judicial,, Gauhati High Court, Guwahati.
14. The Court Officer-I/II, Gauhati High Court, Guwahati.
15. C.A. to Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
16. Shri Rabindra Nath Barman, Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Itanagar.
17. Order file.

Aug
09.05.2024
REGISTRAR GENERAL

B.D.
08/05/2024